

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. M.A. 52 of 2001
(O.A. 162/1991)

Date of order : 23.2.2001

Present : Hon'ble Mr. Justice R.N. Ray, Vice-Chairman
Hon'ble Mr. B.P. Singh, Administrative Member

GOBINDA DAS & ORS.

VS.

UNION OF INDIA & ORS.

For the applicants : Mr. A.K. Banerjee, counsel

For the respondents : Mr. P.K. Arora, counsel

O R D E R

R.N. Ray, V.C.

This M.A. has been filed by the applicants for restoration of the O.A. 162/1991 after setting aside the order of dismissal dated 19.12.2000.

2. We have heard the ld. counsel for both sides. After hearing both sides, we set aside the order of dismissal dated 19.12.2000. The O.A. is restored to its original file and number. Accordingly, the M.A. stands disposed of. The O.A.
is fixed for final hearing on 4.6.2001 before Court No. II. No
order as to costs.

2/2/01
MEMBER(A)

2/2/01
VICE-CHAIRMAN

S.M.